

13

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/43/2018
NAME OF THE PETITIONER(S) : KAVERI GAS POWER LTD
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1 JAI HARS

Practising Company Secretary

Signature

ORDER

PCS representing the applicant present. Report of ROC is awaited. Put up on
09.02.2018.

set
(S VIJAYARAGHAVAN)
Member(Technical)

sd
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc